GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA

UNSTARRED QUESTION NO:6948
ANSWERED ON:10.05.2000
MPLADS
ASHOK NAMDEORAO MOHOL

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Members of Parliament and Ministry of Parliamentary have urged the Government to raise the amount of Rs.2 crore to Rs.4 crore under MPLADS Scheme;

(b) if so, whether the Department of Programme Implementation has critised the move and denied to raise the amount;

(c) if so, the reasons, therefor;

(d) the total amount so far released by the Government under the scheme since its inception;

(e) the amount out of it lying unutilised;

(f) the reasons for non-utilisation of said fund; (g) whether the new Members of Parliament have been authorised to spent the remaining amount of their procedures; and (h) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE FOR THE DEPARTMENT OF ADMINISTRATVE REFORMS AND PUBIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.

(SHRI ARUN SHOURIE)

(a,b&c) Some MPs have recommended that the allocation of MPLADS funds be increased from Rs.2 crores to Rs. 4 crores or more. The Ministry has expressed its inability to increase the allocation. MPLADS allocation per MP was doubled in December 1998. The unutilised balance available in various States is Rs.1795.59 crores as on 31.3.2000.

(d,e&f) A sum of Rs.5016 crores has been released by the Government under the MPLADS Scheme since its inception Out of this, an amount of Rs.1795.59 crores is lying unutilised. The reasons for non-utilisation include frequent Elections, late recommendation of works by MPs, problems in transfer of land for the worksite, delay in execution of works.

(g&h) The new Members of Parliament are entitled to spend the unspent balance of funds of their predecessors as per para 3.9 of the Guidelines.